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ITEM NO.33

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

(From the judgement and order dated 09/12/2009 in CMWP
No.33186/1995 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Pankaj Bhatia, Adv.
Mr. Garvesh Kabra, Adv.

For Respondent(s) Mr. Arun K. Sinha, Adv.
Mr. Sumit Sinha, Adv.
Mr. Rakesh Singh, Adv.

Mr. Vinay Garg ,Adv
Ms. Tanmaya Agarwal, Adv.

Mr. Anuvrat Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Hearing expedited.
Interim order dated May 11, 2010 shall continue in the
meanwhile.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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